GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 3181 TO BE ANSWERED ON 16.03.2016 SKILL DEVELOPMENT TRAINING IN VARIOUS FIELDS

3181. DR. HEENA VIJAYKUMAR GAVIT:

SHRI SANGANNA AMARAPPA:

SHRI DHANANJAY MAHADIK:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI T. RADHAKRISHNAN:

SHRI NAGAR RODMAL:

SHRI B.V. NAIK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has any plan to provide guaranteed jobs to youth passing out from skill development centres;
- (b) if so, the details thereof; and
- (c) the other steps taken by the Government to provide guaranteed employment to youths passing out of skill development centres?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (c) There are over 40 skill development scheme being implemented by Ministry/Department of Government of India. A number of these schemes have provision for mandatory placement of a percentage of trainees. The Government of India on 15.07.2015 has notified the Common Norms for skill development programmes/schemes of the Government of India. The common norms provide for employment (both wages and self) on an annual basis of atleast 70% of the successfully certified trainees within three months of completion of training. These common norms would be applicable on all central skill development programmes/schemes with effect from 01.04.2016.
